

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 132390/202 in Criminal Appeal No(s). 1694/2019

BHARAT SINGH & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 132390/2021 - GRANT OF BAIL)

Date : 07-01-2022 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Appellant(s) Mr. Ravindra Singh, Sr. Adv.
Mr. Raman Yadav, Adv.
Mr. Syed Mehdi Imam, AOR
Mr. Sharad Chauhan, Adv.
Mr. Divyank Tyagi, Adv.

For Respondent(s) Ms. Garima Prashad, Sr. Adv./AAG
Mr. Vishnu Shankar Jain, AOR

UPON hearing the counsel the Court made the following
O R D E R

Letter for adjournment has been circulated on behalf of the
respondent/State which is objected by the learned counsel for the
petitioners.

List in the next week.

(NEHA GUPTA)
(SR. P.A)

(RENU KALIA)
(BRANCH OFFICER)

(ASHWANI THAKUR)
AR-CUM-PS